

Cochin Shipyard

388. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the progress made in the construction of the first ship in the Cochin Shipyard;

(b) whether the construction of the shipyard as well as the construction of the first ship is not progressing as per schedule; and

(c) if so, the reasons therefor and the action taken in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Nearly 5900 tonnes of steel has been fabricated for the hull of the first ship and this represents nearly 50 per cent of the total steel throughput. Out of this, nearly 4200 tonnes have been erected so far.

(b) The original schedule both in respect of construction of shipyard and the first ship had to be advanced owing to unavoidable reasons.

(c) The work on building dock presented many complicated construction problems and the local contractor was not properly equipped to tackle the same. Further, there were other difficulties with the local contractor. Now all the problems have been more or less sorted out and the work, both on construction of shipyard and the first ship is progressing smoothly.

Funds demanded by Orissa Government for Roads and Bridges

389. SHRI PABITRA MOHAN PRADHAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the amount of money demanded by the Orissa Government for the financial years 1975-76 and 1976-77 for roads and bridges;

(b) the amount of money allotted by the Central Government for those financial years;

(c) whether the Government of Orissa have utilised the allotted amount; and

(d) if not, the reasons thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): A statement giving the requisite information is appended.

Statement

(a) to (c). The table below indicates the requirements projected by the Orissa Government for various Central Sector Road Schemes at the time of final allotment funds allotted after examining the admissibility and expenditure incurred/amount adjusted in respect of various road/bridge schemes in Orissa during 1975-76 and 1976-77:

(Rs. in lakhs)

Schemes	1975-76			1976-77		
	Requirement	Allotment	Expenditure	Requirement	Allotment	Expenditure (Preliminary)
(1) National Highway (Original) works including Tools and Plants.	193.11	189.75	176.71	226.27	226.00	226.82
(2) Maintenance and repairs of National Highways including repairs to Machinery.	125.89	91.13	96.03	154.60	116.80	112.59
(3) State Roads of Economic or Inter-State Importance.	30.87	30.87	30.87	17.73	17.73	17.73
(4) Central Road Fund.	20.00	20.00	20.00	3.95	3.95	3.95
(5) Loans for purchase of machinery	19.50	17.08*	17.08

*Balance out of the amount requested was not released as State Government could not furnish purchase order.

(d) It will be seen that the State Government could not utilise in full during 1975-76 the allotment in respect of only item (1) above. This happened because in certain cases the expenditure exceeded the originally sanctioned estimates beyond the permissible limit and the State Government could not obtain sanction of the Government of India to revised estimates for such works. As regards 1976-77, the expenditure figures are only preliminary and as such assumption of saving, if any, over the sanctioned amount at this stage appears to be too early till finally audited figures have been received.

दिल्ली से ग्वालियर तक राष्ट्रीय राजमार्ग

390. श्री लक्ष्मीनारायण नायक : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आगरा होने हुए दिल्ली से ग्वालियर तक राष्ट्रीय राजमार्ग है,

(ख) यदि हां, तो क्या सरकार का विचार इस राष्ट्रीय राजमार्ग का विस्तार आंभी, नौगांव, छतरपुर, खजुराहो, पन्ना, मतना होते हुए रीवा तक करने का है, इस प्रकार रीवा से मिर्जापुर तक राजमार्ग पहले ही उपलब्ध होने से दिल्ली से सीधा मिर्जापुर तक राज मार्ग बन जाता है, और

(ग) यदि हां, तो तत्सम्बन्धी तथ्य क्या है ?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) जी, हां। दिल्ली बरास्ता आगरा राष्ट्रीय राजमार्ग सं० 2 और 3 द्वारा ग्वालियर से जुड़ी हुई है।

(ख) इस समय केन्द्रीय सरकार के विचाराधीन ऐसा कोई प्रस्ताव नहीं है।

(ग) उठता।

Increase in Crime Rate in the Country after lifting of Emergency

391. SHRI K. RAMAMURTHY:

SHRI R. V. SWAMINATHAN:

SHRI BRIJ BHUSHAN TEWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the crime rate in the country is increasing rapidly after lifting the internal emergency;

(b) whether it is due to the fact that all the miscreants who were released from the jails have started their profession again; and

(c) if so, the steps Union Government are taking or considering to maintain law and order in the country?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (c) It is not correct that the crime rate in the country is increasing rapidly after lifting the internal emergency. However, it has been reported that in a few States there has been increase in crime. The State Governments are taking necessary action to control crime.

Development of Ramnadpuram and Dharmapuri Districts in Tamil Nadu

392. SHRI K. MAYATHEVAR: Will the Minister of INDUSTRY be pleased to state:

(a) the criteria followed in selection of Ramnadpuram and Dharmapuri Districts in Tamil Nadu for development under the aegis of the Central Government in the Master Plan;

(b) the amount spent so far for development of these districts;

(c) the amount proposed to be spent during 1977-78; and